

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD**

**OA/21/457/2017**

**Date of Order : 27.06.2018**

Between :

L.K. Vijayanand,  
S/o. L. Kalyan, aged 58 years,  
R/o. H.No.01-06-136,  
Amba Bhavani Street,  
Near: Convent High School, B.T. Road,  
Raichoor, Karnataka State.

... Applicant

**And**

1. Union of India rep. by  
The General Manager,  
South Central Railway, Rail Nilayam,  
Secunderabad – 500 071,  
Telangana State.
2. Divisional Railway Manager,  
(T) SC Division,  
South Central Railway,  
Sanchalan Bhavan,  
Secunderabad, Telangana State.
3. Chief Passenger & Traffic Manager &  
Revising Authority,  
SC Division, South Central Railway,  
Rail Nilayam,  
Secunderabad, Telangana State.
4. Asst. Divisional Railway Manager &  
Appellate Authority,  
O/o DRM, Sanchalan Bhavan,  
S C R, Secunderabad.
5. Sr. Divisional Operating Manager &  
Disciplinary Authority,  
South Central Railway,

Secunderabadd, Telangana State.

6. Sri A. Sridhar, A O/BDCR & Inquiry Officer,  
O/o DRM, Sanchalan Bhavan,  
S C R, Secunderabad.

... Respondents

Counsel for the Applicant ... Mr. R. Mahanty  
Counsel for the Respondents ... Mr. V.V.N.Narasimham,  
SC for Railways

***CORAM:***

Hon'ble Mr.Justice R.Kantha Rao ... Judl. Member

***ORAL ORDER***

***{As per Hon'ble Mr.Justice R.Kantha Rao, Judl. Member }***

Learned counsel appearing for the Applicant present. Mr. Bhim Singh, learned counsel represents Mr. V.V.N. Narasimham, learned Standing Counsel appearing for the Respondents.

2. Learned counsel appearing for the Applicant seeks permission to withdraw the O.A. He is permitted to do so. Accordingly, the O.A. is dismissed as withdrawn. No order as to costs.

***(JUSTICE R. KANTHA RAO)***  
***JUDL. MEMBER***

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